

उड़ीसा के भूतपूर्व आजाद हिन्द फौज के कर्मचारियों को पेंशन को संजरी

4240. श्री गोविन्दा मुन्डा: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उड़ीसा के भूतपूर्व आजाद हिन्द फौज के स्वाधीनता सेनानियों ने उन्हें पेंशन मंजूर किये जाने के बारे में वर्ष 1977-78 में मांग की थी; और

(ख) यदि हां, तो उन में से अब तक कितने व्यक्तियों को पेंशन मंजूर की गई है और उन व्यक्तियों की संख्या कितनी है जिन्हें पेंशन नहीं दी गई है और इस के क्या कारण हैं और अब उन्हें कब तक पेंशन दिये जाने का प्रस्ताव है?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल): (क) जी हां, श्रीमान अप्रैल 1978 में।

(ख) 31 जुलाई, 1978 तक 224 स्वतंत्रता सेनानियों को पेंशन मंजूर की जा चुकी है। स्वीकार्य साक्ष्य के अभाव के कारण 223 मामलों को प्रारम्भिक जांच के बाद दाखिल दफ्तर किया गया था। दाखिल दफ्तर किये गये इन मामलों में से कुछ में आवेदकों ने अब कुछ और सबूत भेजे हैं और इन मामलों की जांच की जा रही है। शेष मामलों को स्वीकार्य साक्ष्य प्राप्त हो जाने पर अंतिम रूप दे दिया जाएगा।

### Foreign Missionaries in India

4241. SHRI SHYAM SUNDER GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign missionaries in India as on the 31st March, 1978;

(b) the number among them whose Visas will expire by the end of December, 1978;

(c) whether any criterion has been laid down by Government for extending the period of validity of Visas to these cases; and

(d) the rules governing the entry of foreign missionaries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) According to the latest information available, there are 3255 registered foreign missionaries in India.

(b) The information is not readily available.

(c) and (d). Requests for extensions of stay and visas of foreigners, including missionaries, are considered on individual merits having regard to the purpose of the visit, the work performed, reasons and necessity for continued stay or visit.

### Take over of the Jute Industry in Tripura

4242. SHRI AMAR ROY PRADHAN:

SHRI KIRIT BIKRAM DEB BURMAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to take-over jute industry of Tripura; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI): (a) and (b). An Industrial Licence was issued in favour of Tripura Jute Mills—a Government of Tripura Undertaking on 1-5-1976 for a period of two years. This was extended upto 31-5-1979. There is no other jute mill in the State of Tripura.

### Invitation to Foreign Delegates on Board a Warship

4243. SHRI RAJSHEKHAR KOLUR: Will the Minister of DEFENCE be pleased to state:

(a) whether he is aware of any effort by sponsors of a public relations conference in Cochin in January, 1978 to invite foreign delegates or, board a warship;

(b) if so, whether Government allowed this and entertained guests with liquor;

(c) whether such entertainments by private parties are allowed if so, what precautions are taken to ensure India's defence security?